

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**PRESENT**

**THE HONOURABLE MR.JUSTICE N.NAGARESH**

**FRIDAY, THE 17TH DAY OF APRIL, 2020 / 28TH CHAITRA, 1942**

**WP(C) TMP. NO. 29 OF 2020**

**PETITIONERS:**

1. M/s. Jatayupara Tourism Private Limited ,  
Regd. Office at: Jatayu Earth's Center, Jatayu Junction,  
Chadayamangalam, Kollam, Kerala – 691534  
[CIN U63040KL2014PTC037707] Represented by its  
Executive Director (Administration & Operations)  
Email: [jtpl@jatayuearthcenter.com](mailto:jtpl@jatayuearthcenter.com)
2. Vasu Jayaprakash, (Aged 51 years, S/o. P. K. Vasu)  
Executive Director (Administration & Operations)  
M/s. Jatayupara Tourism Private Limited,  
Regd. Office at: Jatayu Earth's Center, Jatayu Junction,  
Chadayamangalam, Kollam, Kerala – 691534  
Email: [jp@jatayuearthcenter.com](mailto:jp@jatayuearthcenter.com)

By Adv. Sri. Vinode V. Luka

**RESPONDENTS:**

1. The State of Kerala, Represented by  
the Chief Secretary, Government Secretariat,  
Thiruvananthapuram – 695001 Email: [chiefsecy@kerala.gov.in](mailto:chiefsecy@kerala.gov.in)
2. The Secretary to Government, Department of Tourism,  
Government of Kerala South Block, Secretariat,  
Thiruvananthapuram - 695001 Email: [secy.ca@kerala.gov.in](mailto:secy.ca@kerala.gov.in)
3. The Director Ecotourism & Nodal Officer,  
Jatayupara Tourism Project, Office of the of Director  
Ecotourism T.C. 26/849(1), University Women's Hostel Junction,  
Vazhuthacaud, Thiruvananthapuram – 695014  
Email: [info@ecotourismkeralam.org](mailto:info@ecotourismkeralam.org); [info@keralatourism.org](mailto:info@keralatourism.org)
4. M/s. Guruchandrika Builders and Property Private Limited  
Regd. Office at: Jatayu Earth's Center, Jatayu Junction,  
Chadayamangalam, Kollam, Kerala – 691534  
[CIN U70101KL2010PTC026835] Represented by its Chairman/  
Managing Director Email: [gbpl@jatayuearthcenter.com](mailto:gbpl@jatayuearthcenter.com)

5. Rajeev Vidyadharan @ Rajeev Anchal  
(aged 63 yrs, S/o. Vidyadharan), Chairman & Managing Director,  
M/s. Jatayupara Tourism Private Limited, Regd. Office at:  
Jatayu Earth's Center, Jatayu Junction, Chadayamangalam,  
Kollam, Kerala – 691534 Email: [rajivanchal@gmail.com](mailto:rajivanchal@gmail.com)

BY GOVERNMENT PLEADER SRI. BIJOY CHANDRAN

This writ petition having come up for admission on 17.04.2020,  
the court on the same day passed the following:

**ORDER**

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***Dated this the 17<sup>th</sup> day of April, 2020***

Petitioners are required to send copies of the writ petition and interim order passed earlier, to respondents 4 and 5 by e-mail. Interim order already passed in the writ petition stands extended till 18.05.2020.

Post the writ petition on 18.05.2020.

**N. NAGARESH, JUDGE**

aks/17.04.2020

## **APPENDIX**

### **PETITIONER'S EXTS:**

**EXHIBIT P1:** True Photocopy of the Concession Agreement dated 01.09.2011, between Government of Kerala and Respondent No. 4

**EXHIBIT P2:** True Photocopy of the O & M Agreement dated 23.09.2015, between the Respondent No. 4 and the Petitioner No. 1

**EXHIBIT P3:** True Photocopy of the Unilateral Termination Notice dated 12.03.2020, caused by the Respondent No. 4

**EXHIBIT P4:** True Photocopy of the Reply Notice dated 17.03.2020, caused by the Petitioner No. 1

**EXHIBIT P5:** True Photocopy of the CMA (Arb.), vide ARB APL No. 61/2020, dated 18.03.2020 pending before the Hon'ble District Court, Kollam

**EXHIBIT P6:** True Photocopy of the Communication vide No. ET/130/2011 dated 23.03.2020, issued by the Respondent No. 3, received from the Respondent No. 5, by email, on 27.03.2020

10. **EXHIBIT P7:** True Photocopy of the Reply Notice dated 28.03.2020, sent by email to Respondent No.3 Dated this the 30<sup>th</sup> day of March, 2020